

NOTICE

IT IS NOTIFIED for the information of the Advocates and Parties appearing in-person that :

1. A list of 51 Drafts of Decree is notified separately on the Notice Board of the Decree Department of this Office as well as on the Official Website of Bombay High Court under caption of " LATEST UPDATES"
2. It is not possible to draw up the Decrees of the aforesaid Drafts mentioned in the said list on account of non compliance of office objections by the respective Advocates ,raised on the said Draft Decrees

Therefore, Respective Advocates are requested to approach the Draft Decree Department having office at Taxing Master's Office, 2nd Floor, G. T. Hospital, Complex Building, L. T. Marg, Mumbai – 400001 on or before **16th March, 2017** for complying the objections, if they are still interested in the obtaining Certified Copies of the same.

Please note that if objections are not complied by the respective advocates within time mentioned herein above, then all the Decree Drafts along with their Certified Copy Application will be teated as disposed of and to be filed on record without any further process thereof

By Order

High Court, Original Side,)
Bombay, this 16th day of)
February, 2017.)

sd/- D. V. Sawant
Prothonotary and Senior Master